

ITEM NO.105

COURT NO.1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 291/2011

STATE OF U.P.. & ORS.

Appellant(s)

VERSUS

GRAND SLAM FITNESS(P) LTD.

Respondent(s)

WITH

C.A. No. 293/2011 (III-A)

Date : 08-12-2022 This appeal was called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE J.B. PARDIWALA

For Appellant(s) Mr. R.K. Raizada, Aag
Mr. Bhakti Vardhan Singh, AOR
Mr. V.M. Vishnu, Adv.

For Respondent(s) Mr. P.V. Yogeswaran, AOR
Ms. Charanya Lakshmikumaran, AOR

UPON hearing the counsel the Court made the following
O R D E R

List the appeal in the second week of January 2023 while retaining its position.

(GULSHAN KUMAR ARORA)
AR-CUM-PS

(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR